GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:155 ANSWERED ON:22.11.2012 IRRIGATION AND DRINKING WATERPROJECTS Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of irrigation and drinking water projects approved in West Bengal and North-Eastern States during the last three years;

(b) the share of the Central and State Government in them and the amount released by the Central Government every year; and

(c) the number of completed projects, those under construction and the time by which these are likely to be completed?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a)During the last three years (since April 2009), no irrigation project of West Bengal has been accepted by the Advisory Committee of Ministry of Water Resources (MoWR), however, 8 irrigation projects (including revised estimates) of North Eastern (NE) States have been accepted by the Advisory Committee of Ministry of Water Resources during the said period.

The details of the schemes implemented under the National Rural Drinking Water Programme (NRDWP) in the State of West Bengal and North Eastern States during the last three years and in the current year is at Annexure-I.

(b)The Central Assistance (CA) is provided to the State Governments under Accelerated Irrigation Benefits Programme (AIBP) @ 90% of project cost in case of special category States, projects benefiting drought prone area, tribal area and flood prone area and @ 25% of project cost in case of Non-special category States. The balance cost of the project as the state's share is to be arranged by the state government from its own resources. The North Eastern States are covered under Special Category States and the State of West Bengal is covered under Non-Special Category States. The CA released under (AIBP) to NE States and West Bengal during last three years and current year is at Annexure-II.

The share of Central and State governments under the NRDWP in the schemes in the case of West Bengal is 50:50 (Central:State) while in the case of North Eastern States it is 100: 0. The release made to the State of West Bengal and North Eastern States under the NRDWP, during the last three years and the current year is given at Annexure III.

(c)Under AIBP, 7 Major/Medium irrigation (MMI) projects of NE States and 3 MMI projects of West Bengal have been completed, while 10 MMI projects of NE States and 4 MMI projects of West Bengal are ongoing. The likely year of completion of ongoing MMI projects of NE States and West Bengal as per the Memorandum of Understanding (MoU) is given at Annexure-IV.

The details of Surface Minor irrigation schemes included and completed under AIBP for NE States and West Bengal is at Annexure-V. As per AIBP Guidelines, the time of completion for MMI projects is four financial years and for Surface Minor irrigation schemes is two financial years.

The details of the projects completed and those under construction under the NRDWP for NE States and West Bengal is also given at Annexure-I.